

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3331/2006

(From the judgement and order dated 11/10/2005 in WP No. 6762/2002 of the HIGH COURT OF BOMBAY)

LAHORIMAL JETHANAND

Petitioner(s)

VERSUS

MANAGING OFFICER/TAHSILDAR, JALNA & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr. Bhim Rao N. Naik, Sr.Adv.
Mr. C.G. Solshe,Adv.
Mr. Vinesh C. Solshe,Adv.

For Respondent(s) Mr. S.S. Shinde,Adv.
Ms. Asha G. Nair,Adv.
for Mr. V.N. Raghupathy ,Adv

Mr. Shakil Ahmed Syed,Adv.

UPON hearing counsel the Court made the following
ORDER

Three weeks' time, as prayed for, is granted for filing rejoinder affidavit. Put up for final disposal thereafter.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER